

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.205
C.P. (IB)/2(AHM)2024

Proceedings under Section 9

IN THE MATTER OF:

SUMANJU PROJECTS & SERVICES LIMITED

.....**Applicant**

Vs

SEVENN PROTECTIVE FABRICS PRIVATE LIMITED

.....**Respondent**

Order delivered on 15/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohammed Vohra, Adv.

For the Respondent : Mr. Aditya Raval, Adv.

ORDER

Learned Counsel for the respondent seeks time to file vakalatnama and reply. Respondent is directed to file the same within two weeks.

List for further consideration on 14.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)